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Title: Need to give a special package to accelerate integrated road development programme of Telangana State.

SHRI BHEEMRAO B. PATIL (ZAHEERABAD): Sir, I would like to bring to your kind attention the provisions made in the Andhra Pradesh Reorganisation Act, 2014 which I am quoting for your kind perusal.

"The Ministry of Road Transport and Highways shall take necessary steps to improve road connectivity in backward regions of the successor State of Telangana."

The existing two-lane section of Akola Nanded, Sangareddy Road, NH 161 covering a length of 140 kilometres passing through Telangana State is a very important NH link connecting Maharashtra and Telangana State. This section should be considered for widening to four-lane section during 2014-15.

Extension of National Highway No. 16 the New NH 63), Jadgalpur – Bhopalpatnam-Sironacha-Nizamabad upto Madnoor on National Highway No. 161 to provide National Highway connectivity to border region of Maharashtra and Telangana.

The work of four laning of Sangareddy to Karnataka State border section of National Highway No. 9 (the new NH 65) should be done expeditiously.

The hon. Chief Minister of Telangana State has already submitted a memorandum to the hon. Prime Minister and requested for declaration of new National Highway covering a length of about 4207 kilometres. The demand of the State Government should be accepted and the new National Highways for 4207 kilometres of length should be declared at the earliest.

In order to accelerate integrated road development programme of Telangana State, a special package of Rs. 10,000 crore should be granted at the earliest.